

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 164
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt Ltd

... Applicant / Petitioner

Vs

Govt. of National capital Territory of Delhi

...

Respondent

Under Section 391-394.

Order delivered on 11.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

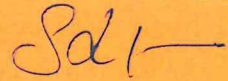
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

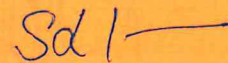
For the Applicant :

ORDER

Renotified to 24.12.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.12.2020
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